

Annexure - 1																
Name of the Corporate Debtor:		MOTIVE COACHES AND COMPONENTS LTD			Date of Commencement of Liquidator		16/09/2022		List of Stakeholders as on			30/12/2022				
List of secured financial creditors																
SLN O	Name of the creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquish	Details of security interest	Amount covered by guarantee	% share in total amount					Amount of contingent claim
	Bank Of Maharashtra	NA	2/12/2022	1,231,644,468.87	1,231,644,468.87	Financial Creditor	1,231,644,468.87	Yes	All those pieces and parcels of land known as plot nos C1 & D6 in SIPCOT 's Industrial Complex at Gummipoondi within the village limits of Pappankruppam & Peddikuppam Taluk of Gummipoondi Sub registration District of Gummipoondi in Chengalpattu Revenue District containing by admeasurement 20-32	-	-	-	-	-	-	Corporate Guarantee has been offered by the group concern of the Corporate Debtor;
Total				1,231,644,468.87	1,231,644,468.87		1,231,644,468.87			-	-	-	-	-	-	

For AUTOMOTIVE COACHES & COMPONENTS LTD.  
in Liquidation

*[Signature]*  
LIQUIDATOR